

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UN-STARRED QUESTION NO.174
ANSWERED ON TUESDAY, THE 4th FEBRUARY, 2020
[(SAKA)]
CORPORATE UNITS RUNNING IN PROFIT AND LOSS

QUESTION

174. SHRI RAKESH SINHA:
Will the Minister of CORPORATE AFFAIRS
be pleased to state:

- (a) the number of corporate units which are running in profits and losses, respectively;
- (b) the efforts being made to make the corporate units (industries) more robust in an era of competition; and
- (c) the efforts being made to turn these units into the profit making ones which are currently running in loss?

ANSWER

THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR)

- (a) : The term Corporate Unit is not defined under the Companies Act. However, as per filing of Financial Statement with ROCs in e-form AOC-4, number of companies which are running in profits / losses in the last financial year 2018-19 are as given below:

Number of Companies Running in Profits	Number of Companies Running in Losses
3,92,210	3,27,900

- (b) to (c): Ministry of Corporate Affairs is only a regulatory Ministry and administers Companies registered under the Companies Act and Limited Liability Partnership Firm registered under Limited Liability Partnership Act, 2008 .
